

The Orissa



Gazette

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LAW DEPARTMENT

NOTIFICATION

The 25th June 1994

S. R. O. No. 627/94—In exercise of the powers conferred by Section 23 of the Family Courts Act, 1984 (66 of 1984), the State Government after consultation with the High Court of Orissa, do hereby make the following rules to amend the Family Courts (Orissa) Rules, 1990 namely :—

Short title  
and commencement

Amendment  
of rule 6.

1. These rules may be called the Family, Courts (Orissa) Amendment Rules, 1994.
- (2) They shall come into force on the date of their publication in the *Orissa Gazette*
2. In Rule 6 of the Family Courts (Orissa) Rules, 1990 for the words "Social Work" wherever they occur, the words and comma "Social Science preferably in Sociology or Psychology" shall be substituted

[ No. 8796—11-61/94-L. ]

By order of the Governor:

P. K. PANIGRAHI

Secretary to Government